

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-512
IB-623/ND/2022
IA/884/2023

IN THE MATTER OF:

Mrs. Archana Gupta

.....Applicant

Vs.

Union Bank of India And Ors.

.....Respondent

SECTION

U/s 94 IBC

Order delivered on 07.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent :
For the RP : Adv Roshan Kumar

ORDER

IA/884/2023:-

Ld. Counsel for the Resolution Professional is present and submitted that they have provided the copy of report to the Personal Guarantor as well as Financial Creditor and has filed the proof of service which is now available on the e-portal. Ld. Counsel for the Personal Guarantor is present and submitted that they have not received the copy of the report. Ld. Counsel for the RP undertakes to provide a copy of this report to the Ld. Counsel for the Personal Guarantor. List this matter on **04.07.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**